CISF Indirapuram (NH-24). At the request of NOIDA Authority, DMRC had submitted another ToR for preparation of DPR for a metro connection from NOIDA Sector 32 to Sector 62 (NH-24). However, no further communication has been received by DMRC from the aforesaid authorities till date.

(b) Does not arise.

Schemes for basic facilities and infrastructure development in urban areas

†3865. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the schemes being run for basic facilities and infrastructure development in the urban areas;
- (b) the scheme-wise details of the criteria for including cities under the schemes mentioned at (a) above;
- (c) whether State Government of Madhya Pradesh has submitted any proposal to the Central Government under these schemes; and
- (d) if so, the details of the said proposals, cities for which the same has been submitted, action taken thereon and amount released to Madhya Pradesh for each proposal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) The details of schemes being run in the Ministry of Urban Development for basic facilities and infrastructure development in the urban areas are as follows:

(i) Jawaharlal Nehru National Urban Renewal Mission (JNNURM), a reform driven scheme was launched on 3rd December, 2005 with the objective of fast track development of cities across the country, focusing on bringing about efficiency in urban infrastructure service delivery mechanisms, community participation and accountability of Urban Local Bodies and Parastatal agencies towards citizens and to ensure sustainable development of select 65 cities during the Mission period 2005-12. Under Urban Infrastructure and Governance (UIG) Sub-Mission of JNNURM, 65 Cities/Urban Agglomerations (UAs) have been selected on the basis of population as per census 2001 and as per norms/criteria mentioned below:-

Category	Norms/Criteria	No. of Cities
1	2	3
Α.	Cities/Urban Agglomerations (UAs) with 4 million plus population as per 2001 Census	7

[†]Original notice of the question was received in Hindi.

1	2	3
В.	$\label{eq:cities} \mbox{UAs with 1 million plus but less than 4 million} \\ \mbox{population as per 2001 Census}$	28
С.	Selected cities/UAs (State Capitals and other cities/ UAs of religious/historic and tourist importance)	30

- (ii) Under Urban Infrastructure Development Scheme for Small and Medium Towns Scheme (UIDSSMT), one of the sub-components of JNNURM, all cities/towns as per 2001 census except cities/towns covered under UIG, are eligible to be covered. The components for assistance under the Scheme include all urban infrastructure development projects including water supply and sanitation.
- (iii) Other than JNNURM, there are schemes like 10% lumpsum assistance in the north-eastern States, North Eastern Region Urban Development Programme (NERUDP) for north eastern States and Urban Infrastructure Development Scheme in Satellite Towns (UIDSST) around seven mega cities, for basic facilities and infrastructure development in the urban areas.
- (c) and (d) Under Urban Infrastructure Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 23 project have been approved for Madhya Pradesh, with the approved cost of Rs 2459.22 crore with Additional Central Assistance (ACA) of Rs. 1259.20 crore. An amount of Rs 598.03 crore has been released till now. The Project-wise and city-wise details are given in the Statement-I (*See* below).

Under UIDSSMT, State Level Steering Committee (SLSC) of Madhya Pradesh has recommended 70 projects with the approved cost of Rs 1517.29 crore, out of which 47 projects have been sanctioned with the approved cost of Rs. 762.58 crore with ACA of Rs. 610.06 crore. An amount of Rs. 352.64 crore has been released till now. The Project-wise and city-wise details are given in the Statement-II (*See* below).

Statement 1

Details of city-wise projects under UIG sub-mission of JNNRUM in Madhya Pradesh

SI.	City	Sector	Project Name	Approved	Additional	ACA
No.				Cost	Central	Released
				(Rs.in	Assistance	(Rs.in
				Lakhs)	(ACA)	Lakhs)
					committed	
					(Rs.in	
					Lakhs)	
1	2	3	4	5	6	7
1.	Bhopal	Water Supply	Water Supply to Gas affected areas	1418.31	709.00	638.25
2.	Bhopal	Urban Renewal	Renewal of Basic Infrastructure in Categorised	811.00	405.50	364.95
			Scrap Mart in Bhopal			
3.	Bhopal	Urban Renewal	Renewal of Upgradation of Basic Infrastructure	1894.00	947.00	852.30
			in M.P. Nagar, Bhopal			
4.	Bhopal	Drainage/Storm	Channelisation of Nallah (Storm Water Drain)	3057.00	1528.50	993.54
		Water Drains				
5.	Bhopal	Mass Rapid	Pilot Corridor (New Market to University) for Bus	24712.00	11888.00	7727.20
		Transport System	Rapid Transit System (21.715 km long)			
6.	Bhopal	Water Supply	Narmada Water Supply Project for Bhopal	30604.16	15302.08	13774.87

1	2	3	4	5	6	7
7.	Indore	Water Supply	Yeshwant Sagar Water Supply System Augmentation Scheme	2375.00	1187.50	1187.75
8.	Indore	Sewerage	Indore Sewerage Project	30717.00	15358.50	9983.01
9.	Indore	Mass Rapid Transport System	Bus Rapid Transport System-PILOT PROJECT	9845.00	4922.50	3199.66
10.	Indore	Roads/Flyovers/RoB	Construction of 8 important roads at Indore	4083.35	2041.68	2041.68
11.	Indore	Roads/Flyovers/RoB	Development of Link Road from White Church to By Pass Road	1966.34	983.17	639.06
12.	Indore	Roads/Flyovers/RoB	Development of Master Plan Link Road MR-9, Indore	3974.64	1987.32	1291.76
13.	Indore	Solid Waste Management	Solid Waste Management for Indore	4324.66	2162.33	1621.74
14.	Indore	Roads/Flyovers/ RoB	RoB at Juni Indore Railway Crossing, Indore city	631.00	315.50	283.97
15.	Jabalpur	Sewerage	Sewerage and Sewage Treatment Project Phase-I	7801.00	3900.50	975.00
16.	Jabalpur	Sewerage	Sewerage and Sewage Treatment Project Phase-II	7081.00	3540.50	885.00
17.	Ujjain	Water Supply	Reorganisation of Water Supply scheme	6686.44	5349.15	2139.65
18.	Bhopal	Water Supply	Water Supply Distribution Network of Bhopal	41545.64	20772.82	5193.20

1	2	3	4	5	6	7
19.	Indore	Parking	Construction of multi-level parking at 20 different locations in Indore	5600.00	2800.00	700.00
20.	Jabalpur	Water Supply	Rehabilitation of existing pumping stations at Ranjhi, Fagua and construction of new pumping stations at Bhongadwar WTP.	1406.00	703.00	281.20
21.	Ujjain	Development of Heritage Areas	Restoration Conservation and Development of Mahakal and Gopai Viraseat Kshetra	4739.00	3791.20	947.80
22.	Jabalpur	Drainage/Storm Water Drains	DPR of storm Water Drains (including Omti Nallah) at Jabalpur City for Development for infrastructure services.	32649.00	16324.50	4081.12
23.	Indore	Mass Rapid	Riverside Corridor of Indore BRTS Phase-I Transport System	18000.00	9000.00	0.00
	TOTAL:			245921.54	125920.25	59802.71

Statement II

Details of Urban Infrastructure Development Scheme for Small and
Medium Towns (UIDSSMT) on Madhya Pradesh

SI.	Name of	Scheme/Name of	Approved	Total	Total
No.	Towns/cities	component	Cost	eligible	release
				Central	
				Share	
1	2	3	4	5	6
MAD	HYA PRADESH				(Rs.in)
1.	Biaora	Water supply	709.47	567.58	283.79
2.	Budhni	Water supply	194.60	155.68	77.84
3.		Sewerage	195.05	156.04	78.02
4.	Chhatarpur	Water supply	1593.80	1275.04	637.52
5.		Water supply	874.20	699.36	699.36
6.		Urban Renewal	62.35	49.88	49.88
7.	Damoh	Gajanan distribution system Upgradation	130.17	104.14	104.138
8.		Water Bodies	53.00	42.40	21.2
9.		Road	418.97	335.18	167.588
10.	Garhakota	Water Supply@	596.36	477.09	477.09
11.		Road	143.76	115.01	115.01
12.		Water Supply	1467.83	1174.26	587.132
13.	Itarsi	Sewerage	708.43	566.74	283.372
14.		Road	844.57	675.66	350.5
15.	Jaora	Water Supply	663.00	530.40	265.2
16		Sewerage	294.25	235.40	117.7
17.	Malajkhand	Water Supply\$	525.42	420.34	420.34
18.		Drain	27.60	22.08	22.08
19.	Mandsaur	Source Augmentation of water supply	1552.45	1241.96	620.98

1	2	3	4	5	6
20.	Panna	Water Supply	1808.37	1446.70	723.35
21.	Rehli	Water supply	602.75	482.20	482.2
22.	Rehti	Sewerage	143.48	114.78	57.392
23.	Rewa	Water supply	1427.87	1142.30	571.15
24.	Sanawad	Water supply	729.68	583.74	583.74
25.	Shu Jaipur	Water supply	1745.32	1396.26	698.13
26.	Sironj	Water Supply	622.95	498.36	498.36
27.	Tikamgarh	Water supply	983.18	786.54	393.272
28.		Water supply	1557.52	1246.02	623.008
29.	Vidisha	Sewerage	218.00	174.40	87.2
30.		Road	73.58	58.86	58.862
31.	Dabra	Water Supply (source augmentation)	1112.1	889.68	906.36
32.	Water Supply	(Augmentation Water Supply)	1441.84	1153.47	598.36
33.	Sehore	Water Supply	1454.52	1163.62	603.63
34.	Ratlam	Water Supply	3265.1	2612.08	1355.02
35.	Shivpuri	Water Supply	5964.66	4771.73	2475.33
36.	Aastha	Water Supply	980.40	784.32	406.87
37.	Khandwa	Water Supply	10672.30	8537.84	4268.92
38.	Rehti	Water Supply	276.48	221.18	110.592
39.	Nasrullaganj (Sehore)	Water Supply	488.96	391.17	195.584
40.	Dewas	Water Supply*	5837.00	4669.60	4669.6
41.	Hoshangabad	Water Supply	1615.26	1292.21	646.1
42.	Agar	Water Supply	1005.80	804.64	402.32
43.	Gwalior	Sewerage	6650.00	5320.00	2660

1	2	3	4	5	6
44.	Shajapur	Water Supply	996.00	796.80	398.4
45.	Harda	Water Supply	1787.00	1429.60	714.8
46.	Sagar	Sewerage	7661 . 55	6129.24	3064.62
47.	Katni	Water Supply	4080.95	3264.76	1632.38
	Total 33	47	76257.90	61006.33	35264.29

Allocation of land to contractors by CPWD

3866. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) who has authorized allocation of land to contractors for construction of temporary/permanent/houses/warehouses by the CPWD in R.K. Puram, Sector-wise and CGHC, Vasant Vihar, New Delhi;
- (b) if so, details thereof with name of contractors and plinth area, duration of such construction/stay;
- (c) whether such allocation of Government land is permitted under rules, if so, the details thereof;
- (d) how much unauthorized or temporary constructions for accommodating labourers and storage of construction materials has been made by contractors on Government land; and
- (e) whether CPWD has provided electricity and water in these areas and charges for providing such facilities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) No contractor is allowed to construct temporary/permanent structures for housing the labourers. However, as per terms and conditions of the agreements, contractor is allowed to construct temporary stores measuring not more than 360 Sqm. for storing material at site. For security of store, two persons (without family) are also allowed to stay. 50% quantity of the material is required to be procured by the contractor before start of the work for checking and testing of the quality of the material as per provisions of the contract. Details of temporary stores constructed by contractors in R.K. Puram and Vasant Vihar, Govt, colonies are given in the Statement (See below).

(e) Electricity and water is arranged by the agency on its own through local body.